

**IN THE COURT OF Sh. FAHAD UDDIN
SENIOR CIVIL JUDGE-CUM- RENT CONTROLLER:
SOUTH EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI
LINK ROSTER**

In partial modification of this link roster/office order no. 22361-22373/SCJ/SED/Saket/N.D./2016 dated 30.08.2016 and 8542-8552/SCJ/SED/Saket/ND/2016 dated 21.07.2016 which were issued pursuant to the circular No. 3065-3075/Judl./F.43/Cir./SE/Saket/2016 dated, 25.02.2016 issued from the office of the Ld. District & Sessions Judge, South East, Saket Courts Complex, New Delhi, the following arrangements of Link Presiding Officers of the Courts having Civil Jurisdiction (South East District) are made with immediate effect only for the purpose of urgent proceedings in civil suits relating to permanent and mandatory injunction and civil suits under Order XXXVII CPC.

Sr. No	Name of the Judicial Officer	Room No.	Link	Name of the Judicial Officer	Room No.
1.	Sh. Fahad Uddin Ld. SCJ/RC	02	→	Sh. Ajeet Narayan Ld. JSCC/ASCJ	02, Block-I, New Building
			→	Ms. Swayam Siddha Tripathi Ld. ACJ-cum- CCJ-cum-ARC	203
2.	Sh. Ajeet Narayan, Ld. JSCC/ASCJ	02, Block-I, New Building	→	Ms. Swayam Siddha Tripathi Ld. ACJ-cum- CCJ-cum-ARC	203
			→	Ms. Kashish Bajaj, Ld. CJ-01	608
3.	Ms. Swayam Siddha Tripathi Ld. ACJ-cum- CCJ-cum-ARC	203	→	Sh. Ajeet Narayan, Ld. JSCC/ASCJ	02, Block-I, New Building
			→	Ms. Abhilasha Singh, Ld. CJ-02	8, 2 nd floor, New Block-I
4	Ms. Kashish Bajaj Ld. CJ-01	608	→	Ms. Swayam Siddha Tripathi Ld. ACJ-cum- CCJ-cum-ARC	203
			→	Ms. Abhilasha Singh, Ld. CJ-02	8, 2 nd floor, New Block-I
5	Ms. Abhilasha Singh, Ld. CJ-02	8, 2 nd floor, New Block-I	→	Ms. Kashish Bajaj, Ld. CJ-01	608
			→	Sh. Fahad Uddin Ld. SCJ/RC	2

Sr. No	Name of the Judicial Officer	Room No.	Link	Name of the Judicial Officer	Room No.
6	Ms. Vidushi Garg, Ld. CJ-03	11 (2 nd floor, New Block-I)	→	Ms. Abhilasha Singh, Ld. CJ-02	8, 2 nd floor, New Block-I
			→	Ms. Kashish Bajaj, Ld. CJ-01	608

Notes:-

1. In the absence or non availability or being on leave or otherwise busy with the Administrative work and a party appears in the **court of undersigned** for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, the Reader of the court of undersigned shall put up the same before **Sh. Ajeet Narayan, Ld. JSCC/ASCJ (South East)** and in his absence, the same shall be put up before Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (South East). In case, Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (South East) happens to be on leave or not available then the same shall be put up before **Ms. Kashish Bajaj, Ld. CJ-01 (South East)** for such purpose only.
2. In the absence or non availability or being on leave and a party appears in the court of **Sh. Ajeet Narayan, Ld. JSCC/ASCJ (South East)** for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, the Reader of his court shall put up the same before **Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (South East)** and in her absence, the same shall be put up before **Ms. Kashish Bajaj, Ld. CJ-01, (South East)** for such purpose only.
3. In the absence or non availability or being on leave and a party appears in the court of **Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (South East)** for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, the Reader of her court shall put up the same before **Sh. Ajeet Narayan, Ld. JSCC/ASCJ (South East)** and in his absence, the same shall be put up before **Ms. Abhilasha Singh, Ld. CJ-02 (South East)** for such purpose only.
4. In the absence or non availability or being on leave and a party appears in the court of **Ms. Kashish Bajaj, Ld. CJ-01 (South East)** for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, the Reader of his court shall put up the same before **Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC South East)** and in her absence, the same shall be put up before **Ms. Abhilasha Singh, Ld. CJ-02 (South East)** for such purpose only.

5. In the absence or non availability or being on leave and a party appears in the court of **Ms. Abhilasha Singh, Ld. CJ-02 (South East)** for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, the Reader of her court shall put up the same before **Ms. Kashish Bajaj, Ld. CJ-01 (South East)** and in her absence, the same shall be put up before **Sh. Fahad Uddin, Ld. SCJ/RC (South East)** for such purpose only.
6. In case two Presiding Officers happen to be on leave or not available due to any reason in a particular day and a party appears in their courts for urgent relief in **civil suits relating to permanent and mandatory injunction and defendant for entering his/her appearance in suit under order XXXVII CPC**, then the readers of their court shall put up the same before the next link as per the Link roster/ table above.

(Fahad Uddin)

Senior Civil Judge/ Rent controller (SE)
Saket Courts Complex, New Delhi

7824-7848

No. _____/SCJ/SED/Saket/N.D/2026

Dated: 07/08/2026

Copy forwarded for information and necessary action to:-

1. The Ld. District & Sessions Judge (South East) Saket Courts, New Delhi.
2. All the Ld. Judicial Officers dealing with Civil Jurisdiction of South-East District, Saket Courts, New Delhi.
3. The P.S./Reader to Ld. District & Sessions Judge (South East), Saket Courts, New Delhi.
4. The Website committee, English/Hindi, Tis Hazari Courts, Delhi to notify the same on the website of Saket Courts.
5. P.S/Reader to Senior Civil Judge/Rent Controller, South East, Saket courts, New Delhi.
6. The PRO/APRO, South East, Saket Courts, New Delhi.
7. Office file.

(Fahad Uddin)

Senior Civil Judge/ Rent controller (SE)
Saket Courts Complex, New Delhi